

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:4516

ANSWERED ON:06.08.2009

MINI DAL MILLS

Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government provides assistance for setting up of mini dal mills in the country;
- (b) if so, the details thereof;
- (c) the details of proposals received from various States for setting up of such mills during the last three years, State-wise; and
- (d) the total number of dal mills set up in various States during the said period?

Answer

THE MINISTER OF FOOD PROCESSING INDUSTRIES(SHRI SUBODH KANT SAHAI)

(a) & (b): Ministry of Food Processing Industries was providing assistance for setting up of mini pulse processing units during the ninth and tenth plan periods. Implementing agencies desirous of setting up mini pulse processing units were eligible to get assistance up to 50% of the total cost of the equipment (for setting up mini pulse processing unit) subject to a maximum of Rs. 35,000/- per unit. The assistance was routed through CFTRI, Mysore who helped in identifying the eligible beneficiaries.

(c): Scheme is not operational during the 11th plan period and hence no grant was released for mini pulse processing unit during 2007-08 & 2008-09. Similarly, no grant was released during 2006-07(the last year of the 10th plan) in the absence of suitable proposal.

(d): During 1999 to 2002, 100 Mini Dal Mills were established in various states under the above scheme:

S.No. Name of the State No. of Dall Mill
established

| | |
|-------------------|----|
| 1. Bihar | 4 |
| 2. Punjab | 1 |
| 3. Madhya Pradesh | 3 |
| 4. Maharashtra | 10 |
| 5. Rajasthan | 5 |
| 6. Uttar Pradesh | 59 |
| 7 Orissa | 6 |

| | |
|-------------------|-----|
| 8. Andhra Pradesh | 5 |
| 9. Karnataka | 2 |
| 10. Tamil Nadu | 2 |
| 11. West Bengal | 1 |
| 12. Manipur | 2 |
| Total | 100 |

In the 11th plan Ministry of food Processing industries provides financial assistance in the form of grant in aid under the scheme of Technology Upgradation/ Modernization/Establishment of food processing industries including pulse-processing units. Under this scheme, the Ministry extends financial assistance to food processing units in the form of grants-in-aid @25% of the cost of Plant and Machinery and Technical Civil Works subject to maximum of Rs. 50.00 lakhs in general areas or 33.33% subject to maximum of Rs. 75.00 lakhs in difficult areas.